

**Funds to Maharashtra under MGNREGA**

1823. DR. JANARDHAN WAGHMARE : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds given to Maharashtra for MGNREGA during the last five years;
- (b) whether the Maharashtra Government has fully utilized the funds;
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) and (b) The details of Central fund released to Maharashtra and utilized by the State under MGNREGA during last five years are as follows:

(Rs. in Crore)

Year	Central fund released	Utilisation*
2007-08	29.23	189.07
2008-09	187.56	361.54
2009-10	249.65	321.09
2010-11	204.71	358.11
2011-12	1040.43	1619.57**

Notes: \* as reported by the State.

\*\* Provisional.

Utilisation is made out of total funds available with the State and includes unspent balance of the previous financial year, Central share, matching State share and Miscellaneous receipts.

- (c) MGNREGA is a demand driven legislation and utilization of funds depends on the actual demand for works.